

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/7880/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri U. Prasad,
District & Session Judge,
Karimganj.

Dated Guwahati the 20th December, 2019.

Sub: **Permission to avail winter vacation.**

Ref:- Your letters No.JKD.P/2019/5000/ dated 13.09.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail winter vacation from 24.12.2019 to 31.12.2019 along with station leave permission, with your allotted vehicle, at your own cost, from the morning of 24.12.2019 till the morning of 01.01.2020, as prayed for. The Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

sd/-

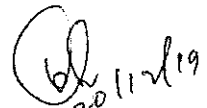
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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/7881-1A, dated 20.12.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The System Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Roses